Subject: Extension of validity of Pre-shipment Inspection Agencies (PSIAs).

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy (2015-20), the Director General of Foreign Trade in relaxation of the provision as in Para 2.55 (d) of the Handbook of Procedure, 2015-20, notifies as under:-

The validity of recognition of the Pre-shipment Inspection Agencies (PSIAs) included in the Appendix 2G of Appendices and Aayat Niryat Forms (A&ANF) of Foreign Trade Policy (2015-20) who have completed their tenure of three years as on date or whose validity would expire on or before 30.06.2019, is extended upto 30.06.2019.

**Effect of this Public Notice:** Validity of the Pre-shipment Inspection Agencies (PSIAs) as listed in the Appendix 2G of A&ANF, whose validity expires on or before 30.06.2019, is extended up to 30.06.2019.

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